

5. Emphasis on agriculture, tore industries, and articles of mass consumption;

6. Effective programmes for the uplift of the backward classes and regions;

7- An appropriate balance between prices, wages and incomes;

8. Expansion of employment opportunities;

9. Reduced disparity in private consumption;

10. National Programme for Minimum Needs to take care of essential requirements of the masses including elementary education, health, nutrition, drinking water, house sites for the rural landless and improvement and clearance of slums;

11. An extended public procurement and distribution system to ensure availability of essential goods to the poorer sections of the population at reasonably stable prices.

Details of these measures are being worked out. These will be presented in the Draft Plan document scheduled to be ready by September 1973.

#### ADVERTISING ON T.V.

\*70. SHRI KRISHAN KANT:  
SHRI CHANDRA SHEKHAR:  
SHRI J. S. TILAK:  
SHRI GURMUKH SINGH  
MUSAFIR: SHRI KOTA  
PUNNAIAH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to allow advertising on T.V.; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI I. K. GUJRAL): (a) No, Sir.

(b) Does not arise. 2033  
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#### TELEX EXPANSION PROGRAMME

\*71. SHRIMATI PRATIBHA SINGH:  
SHRI GANESH LAL MALI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a Telex Expansion Programme has been formulated for re-inforcing the Telex services in the country;

(b) if so, the details of the programme and its financial and other implications?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) At present telex service is available at 41 stations in the country. It is proposed to commission 13 more telex exchanges by end of 1973/74. In the draft fifth plan provision has been made for adding 30 more exchanges. Provision made for telex in the fourth plan is Rs. 4.0 crores and in the fifth plan Rs. 3.5 crores.

#### ESTIMATES OF NATIONAL INCOME

\*72. SHRI N. G. GORAY: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the two estimates of national income made by Central Statistical Organisation and the Finance Ministry in the Budget and plan estimates of national income are at variance, if so the reasons therefor;

(b) whether it is also a fact that due to these differences the C.S.O. has not issued its white paper; and

(c) whether the Government have abandoned the idea of issuing white paper on national income for 1970-71?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) The Central Statistical Organisation's figure of net national product released through the press not on 'Quick estimates of

national income' and reproduced by the Ministry of Finance in its 'Economic Survey' for 1971-72, is based on the 1960-61 prices, whereas the Plan estimate appearing in the "Fourth Plan Mid-Term Appraisal" (Vol. I), is based on the 1968-69 prices. The two estimates are not comparable.

(b) Does not arise.

(c) No, Sir.

#### **RATIONAL DISTRIBUTION OF ELECTRONIC INDUSTRY**

\*73. SHRI SARDAR AMJAD ALI: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission have made any study for a rational distribution of electronic industry all over the country;

(b) if so, the details thereof; and

(c) what steps have so far been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (c) The Planning Commission have set up a Task Force for suggesting a comprehensive programme of development of the electronics industry during the Fifth Plan period. The terms of reference of the Task Force include recommendations on capacity and production targets by 1978-79 and also the most advantageous way of securing these targets whether in terms of expansion of existing units or through establishment of new units with due regard to the technological developments. The report of the Task Force is expected shortly.

The desirability of regional dispersal of this industry, both in the large and small scale sectors will be taken into consideration by the Government while approving the setting up of new units.

#### **ESCAPE OF CONVICTS FROM TIHAER JAIL, DELHI**

\*74. SHRIMATI SITA DEVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that three convicts including a convict officer escaped from the Tihar Jail on December 23, 1972;

(b) if so, the particulars of the incident and whether the said convicts have since been re-captured; and

(c) the action taken or proposed to be taken against the jail officials responsible for the said incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir.

(b) The Delhi Administration has reported that three convicts including one convict official escaped from the Jail Farm where they had been taken to work in a convict gang. Two of the convicts including the Convict official were re-arrested on 24-12-1972 and 28-12-1972 respectively. The Delhi Police are making efforts to trace out the third convict.

(c) The Warder Incharge of the convicts on the day of the incident has been placed under suspension.

#### **ROBBERIES IN DELHI**

\*75. SHRI SURAJ PRASAD: SHRI BANARASI DAS: SHRI MAHAVIR TYAGI: SHRI O. P. TYAGY: SHRI K. NAGAPPA ALVA: SHRI N. R. CHOUDHURY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that several cases of robbery and dacoity have been reported from several parts of Delhi in the past few months;

(b) if so, what steps have been taken to apprehend the culprits in these cases; and